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**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR.**

21.01.2010

Original Application No. 250/2009

Mr. Vijay Mehta: Counsel for the applicant.

**Mr. K.D.S. Charan proxy counsel for Mr. Kuldeep Mathur
: Counsel for the respondents.**

Govind Singh Rathore, applicant in this O.A is physically present in court along with his counsel Mr. Vijay Mehta. Applicant seeks permission to withdraw this O.A to which the respondents lawyer has no objection. Permission to withdraw this O.A is granted. In such view of this matter, this O.A stands dismissed as withdrawn.


[V.K. Kapoor]
Administrative Member


[Justice S.M.M. Alam]
Judicial Member.

JSV.

दिनांक 17/12/15 के अहोम्यामार

दोषी विवरण 9/12/16

कोड अम-21 नंगा ।

केन्द्रीय राजनीतिकारण
संघर न्यायपीठ, जोधपुर

19/12/16

R & C
संविक
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दिन